

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2557
ANSWERED ON:26.08.2013
CORRUPT DEFENCE OFFICIALS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of DEFENCE be pleased to state:

- (a) the details of corrupt officials under Ministry of Defence against whom Central Vigilance Commission has recommended for action recently;
- (b) whether the Government has taken action against these corrupt officials;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d) Whenever a complaint is received from Central Bureau of Investigation, Central Vigilance Commission (CVC), other Departments and general public etc., the same is examined in the Ministry and if necessary, advice of CVC is sought on initiation of disciplinary proceedings. In recent past since July, 2012, Central Vigilance Commission has tendered their First Stage Advice against total 43 number of officials. On the basis of CVC's advice, with the approval of competent authority, further action is taken as per relevant rules.